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(b) The conversion of land tenure from leasthold to freehold will make the use of Power of Attorney for land transactions, redundant.

New Technology for Construction of Houses

*166, SHRI RAJNI RANIAN SAHU: Will the Minister of URBAN DEVELOP-MENT be pleased to state ;

(a) whether it is a fact that a new technology for construction of house based on French technology, is going to be introduced in the capital;

(b) whether any team has been sent in the recent past to Paris to study the same; and

(c) if so, what is the outcome of the visit?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEYLA KAUL): (a) During the visit by a French Government Mission in New Delhi in November, 1992, the feasibility of undertaking a pilot project with industrialised system of housing construction by Delhi Development Authority, was discussed, alongwith other projects for French assistance.

(b) A Government of India delegation headed by Minister for Urban Development visited Paris in October, 1992 to explore the possibility of obtaining technical and financial assistance in housing and urban infrastructure sector from French Government. During the visit the team had seen some industrialised housing projects based on French Technology.

(c) Following the visit of the Indian Delegation the French Mission visited India and held detailed discussions to identify a number of project areas. Details of the proposed pilot project in Delhi and other projects can be finalised only after the proposals are approved by the French Government.

Setting up of New Iron and Steel Plants

*170. SHRI SHANTI TYAGI : Will the Minister of STEEL be pleased to state :

(a) whether Government have identified 25 sites in the country to set up new iron and steel plants;

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(b) if so, the number of sites, State-wise; the guidelines for identification of these sites and their estimated total production capacity; and

(c) by when these steel plants will come into operation?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c) The "Guidelines for Entrepreneurs in Iron and Steel Industry" issued in October, 1992 have identified 25 possible sites in the country found suitable for setting up new iron and steel projects and coke making plants. These include 2 in Andhra Pradesh, 2 in Bihar, 1 in Goa, 3 in Gujarat, 2 in Karnataka, 3 in Maharashtra, 6 in Madhya Pradesh, 3 in Orissa, 1 in Uttar Pradesh and 2 in West Bengal. It has been emphasised in the Guidelines that this is only an indicative list.

The principal factors which have been taken into consideration in identifying the above locations are availability of raw materials and proximity to their sources availability of adequate and suitable land, and availability of infrastructural facilities like power, water and rail and road connections. The choice of location is left to the best commercial/economic judgement of the entrepreneur who would need to undertake detailed feasibility studies before taking a final decision.

How much production capacity will be created at these sites and when will depend upon the investment decisions taken by entrepreneurs.

बिहार स्थित वैशाली में खुदाई कार्य

*171. श्री शंकर दयाल सिंह : क्या मानव संसाधन विकास मंत्री यह वताने की अपा करेंगे कि :

(क) 1992-93 के वर्ष के दौरान भारतीय पुरातत्व सर्वेक्षण ढारा किन-किन क्षेत्रों में खुदाई का काम आरम्भ किए जाने की संभावना है और इस प्रयोजनार्थ कितनी राणि खर्च की जायेगी; और

(ख) क्या बिहार स्थित वैशाली में भी खदाई किए जाने की कोई योजना है ? मानव संसाधन विकास मंती (श्री अर्जन सिंह): (क) चालू वर्ष में, भारतीय पुरा-तत्व सर्वेक्षण द्वारा जारी उत्खनन-कार्य किंये जा रहे हैं। ऐसे स्थलों का विवरण सभा-पटल पर रखा है (नीचे देखिए) ! चालू वित्तीय वर्ष के लिए 55,50,000/- रु०की व्यवस्था की गई है।

(ख) जी, हां।

विवरण

उन स्थानों (जहां कार्य जारी है) के नामों को सूची, जहां वर्ष 1992-93 में भारतीय पुरातश्व सर्वेक्षण द्वारा उखनन-कार्यों के किए जाने के प्रस्ताव हैं।

*त० सं०

स्थल का नाम

- 1 बाराबती किला, जिला कटक, उडीसा
- 2. धोलावीरा, जिला कच्छ, गुजरात
- दसभुजा देवस्थान, जिला गोलपःडा, ग्रसम
- 4. हम्पी, जिला बेल्लारी, कर्नाटक
- कोल्हुम्रा (वैशाली), जिला मुजक्फरपुर, बिहार
- 6. मामल्लापुरम, जिला एम० जी० आर०, तमिलनाड
- 7. अनंगपुर, जिला फरीदाबाद, हरियाणा
- 8. श्रीवस्ती, जिला बहराइच, उत्तर प्रदेश
- सेंट अगस्टाइन चर्च, गोवा

Setting up of Department on Encroachments

*172. SHRI V. NARAYANASAMY : Will the Minister of URBAN DEVELOP-MENT be pleased to state :

(a) whether it is a fact that Government propose to set up a new Department on Encroachments to reclaim public premises in occupation of persons in Delhi; and

(b) if so, by when the Department would be set up ?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEILA KAUL) :

(a) No, Sir.

(b) Does not arise in view of reply to Part (a) above.

Use of Residential Area for Commercial Purposes

*173. MOHD. KHALEELUR RAH-MAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that a large number of residential areas in Delhi/New Delhi such as KD block of Ashok Vihar Phase I, are being converted into commercial areas;

(b) whether Government have received any complaints from the residents of these areas against such activities; if so, the details thereof;

(c) whether any action has been taken against the offenders; if so, the details thereof; and

(d) if not, what are the reasons therefor ?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEILA KAUL): (a) and (b) A number of such cases has been reported. However, in so far as KD Block of Ashok Vihar Phase I is concerned, DDA has reported only one case of residential flat being put to commercial use and that a complaint in this regard has been received.

(c) and (d) In respect of the report of misuse of a flat in KD Block the show cause notice has been issued to terminate the lease. In order to effectively curb large scale conversion of residential property to commercial use, the Delhi Development Authority (Amendment) Ordinance, 1992 has been promulgated linking up the extent of such misuse with the market rate of land.

Working of Visakhapatnam Steel Plant

*174. DR. YELAMANCHILI SIVAJI: Will the Minister of STEEL be pleased to state:

(a) whether it is a fact that some adverse reports have appeared in the various daily news papers from Andhra Pradesh